

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [BA] NO. 132/2020.

Kailash Hiranman Chachere

-VERSUS-

The State of Maharashtra.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri B.H. Tekam, Advocate for the Applicant.

Shri M.R. Joshi, A.P.P. for Non-applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Heard.

2. Learned counsel for the applicant seeks permission to withdraw the present application with liberty to file afresh after filing of the charge sheet.

3. Permission granted. Criminal Application is disposed of as withdrawn, with liberty as sought for.

JUDGE

Rgd.